

In the estimate of financial resources for the Plan for 1962-63, credit was taken for Rs. 27.8 crores from State enterprises and Rs. 30 crores from Centre's enterprises.

(c) A revised estimate of the likely surpluses of public enterprises over the Third Plan period as a whole would be possible only after the actuals of at least the first two years are available.

(d) Measures for improving the operational results of public enterprises and for realising the expected surpluses from them are the constant concern of the public enterprises and the Administrative Ministries.

Expenditure on Commonwealth P. M.s' Conference

280. Shri G. Mohanty: Will the Prime Minister be pleased to state:

(a) whether the expenditure relating to Commonwealth Premiers' Conference is borne by the British Government; and

(b) if not, what share of the expenditure is borne by the Government of India?

The Prime Minister and Minister of External Affairs, Defence and Atomic Energy: (a) and (b). All expenditure on the Conference as such, including accommodation for the delegates is borne by the U.K. Government. The visiting Prime Ministers and their staff are treated as State Guests. However, the cost of air travel of our delegation from India to London and back and incidental expenses are borne by the Government of India.

Indian Mission Abroad

281. { Shri Vidya Charan Shukla:
Shri R. S. Pandey:
Shri Morarka:
Shri Ravindra Varma:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that during the years 1956-59, two locally re-

cruited messengers of an Indian Mission abroad misappropriated a total sum of over Rs. 60,000 out of the advances given to them for purchase of postal stamps;

(b) if so, where this incident took place; and

(c) whether any responsibility has been fixed for slackness in supervision of the work of these messengers?

The Prime Minister and Minister of External Affairs, Defence and Atomic Energy (Shri Jawaharlal Nehru):

(a) to (c). Yes, Sir. The forgery case involving defalcation of over Rs. 60,000.00 by two locally-recruited messengers occurred in Embassy of India, Bonn, over a period of more than three years. It was first detected when the postal stamp expenditure entries were found tampered with. The two messengers involved were dismissed and prosecuted in a local court for criminal offence. A sum of approximately Rs. 1100.00 has so far been realised from the above quoted persons. Further proceedings are under consideration.

Work-stoppages

282. { Shri Warrior:
Shri P. C. Borooah:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1767 on the 27th August, 1962 and state:

(a) whether the analysis of work-stoppages in the Central sphere during December, 1961 to March 1962 has been completed; and

(b) if so, the result thereof?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) Out of 41 cases of work-stoppages (all strikes) reported to the Central Implementation and Evaluation Division, in 39 the unions resorted to